

(b) Of the remaining eight statues in Delhi, it is proposed to remove three, one by one, during the course of this year.

(c) Removal of Statues of foreigners in the States is the concern of State Governments, who have already been requested to take action in the matter in accordance with the policy outlined in the late Prime Minister's statement in the Parliament on the 13th May, 1957.

Bomb Explosion in Jammu and Kashmir

- *140. {
 Shri Maheswar Naik:
 Shri Mohan Swarup:
 Shri Onkar Lal Berwa:
 Shri Gokaran Prasad:
 Shri Prakash Vir Shastri:
 Shri D. C. Sharma:
 Shri P. C. Borooah:
 Shri Hukam Chand
 Kachhavaia:
 Shri Hem Raj:
 Shri P. Venkatasubbaiah:
 Shri P. R. Chakravarti:
 Shrimati Savitri Nigam:
 Shri S. N. Chaturvedi:
 Shri Rameshwar Tantia:
 Shri Dhaon:
 Shri Bishanchander Seth:
 Shri B. P. Yadava:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that a few cases of bomb explosions have occurred in the State of Jammu and Kashmir during the last few months;

(b) if so, the number thereof since the disappearance of the sacred relic from Hazratbal shrine; and

(c) whether investigations conducted into these cases have revealed any sabotage by foreign hands?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): (a) and (b). 22 cases of bomb explosions have taken place since the disappearance of the sacred relic of Prophet Mohammad from the Hazratbal shrine near Srinagar on the 27th December, 1963.

(c) Investigations have indicated the strong probability that they were acts of sabotage engineered by Pakistani agents.

Soap Industry

*141. Shri Nath Pai: Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether a review of the soap industry in the country has been made in recent years; and

(b) if so, the extent of foreign capital employed in it and the return by way of profit on it?

The Minister of State in the Ministry of Petroleum and Chemicals (Shri Alagesan) (a) Yes, in January, 1964.

(b) The industries, including the soap industry, falling within the purview of the Industries (Development & Regulation) Act, 1951 are reviewed periodically but not with particular reference to foreign investment.

The soap producing units are also engaged in the production of vegetable oils, vanaspati, cosmetics, etc. As such, separate statistics of foreign capital invested in the soap industry and the return by way of profit on it are not maintained as these are included in the survey under the trade group "toilet preparation". However, it is believed that the two companies, which have a majority of foreign interest and which manufacture soap in addition to other articles, have a foreign capital investment in them of approximately Rs. 5.5 crores.

Rehabilitation of Refugees in Andamans

- *142. {
 Shrimati Renu Chakravartty:
 Shri H. P. Chatterjee:
 Shri P. K. Deo:

Will the Minister of Home Affairs be pleased to state:

(a) whether the target set for the number of East Pakistan refugee